

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/5945/2004 - EX[DB]

Date 14/10/2008

Assistant Registrar
C.E.S.T.A.T. New Delhi

To :
M/S GLOBAL SOLAR ENERGY (INDIA) LTD.
PLOT NO B-37, SEC 1, NOIDA
201301

M/S GLOBAL SOLAR ENERGY (INDIA) LTD.

C.C.E. DELHI-III

Appellant

Vs

Respondent

EX[DB] dated 29-9-08

I am directed to transmit herewith a certified copy of Final order No. 745/2008-
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI-III

UDYOG VIHAR, UDYOG MINAR, VANIJYA NIKUNJ, PHASE V, GURGAON

2. Adv. / Consult

SH. J. M. SHARMA, ADV,
S-96, BASANT ENCLAVE,
N. DELHI-57

3. C.D.R

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

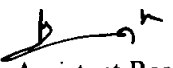
12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagaraya Road, T. Nagar, Chennai

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15. Office Copy

16. Guard file


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

**COURT NO. II
Excise Appeal No. 5945 of 2004**

[Arising out of the Order-in-Appeal No. 330/AKG/GGN/
2004 dated 21/09/2004 passed by The Commissioner of
Central Excise (Appeals), Delhi – III, Gurgaon.]

For Approval and signature :

Hon'ble Shri S.S. Kang, Vice President

Hon'ble Shri Rakesh Kumar, Member (Technical)

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether their Lordships wish to see the fair :
copy of the order?
 4. Whether order is to be circulated to the :
Department Authorities?
-

M/s Global Solar Energy (India) Ltd. Appellant

Versus

CCE, Delhi – III

Respondent

Appearance

Shri J.M. Sharma, Consultant – for the appellant.

Shri S.N. Srivastava, Authorized Representative (DR)– for
the Respondent.

CORAM: Hon'ble Shri S.S. Kang, Vice President
Hon'ble Sh. Rakesh Kumar, Member (Technical)

DATE OF HEARING : 29/09/2008.

Final Order No. 745/08 Dated : _____

Per. S.S. Kang :-

The appellant made a request to withdraw the appeal.

The appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

(S.S. Kang)
Vice President

(Rakesh Kumar)
Member (Technical)

PK